

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1172
ANSWERED ON:26.11.2009
PENDING CASES
Panda Shri Prabodh

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken any decision to start two shifts in some of the courts with a view to decreasing the number of pending litigations;
- (b) if so, the details thereof; and
- (c) timeframe by which this programme will be implemented?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b) & (c): Do not arise.